

## PAPERS LAID ON THE TABLE

MR. CHAIRMAN: Now, Papers to be Laid on Table.

- I. **Reports and Accounts (2019-20) of various companies and related papers**
- II. **Report and Accounts (2019-20) of OIDB, New Delhi and related Papers**
- III. **Report and Accounts (2019-20) of PNGRB, New Delhi and related papers**
- IV. **MoUs between the Government of India and BPCL and between the Government of India and IOCL**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN): Sir, on behalf of Shri Dharmendra Pradhan, I lay on the Table—

I. A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—

- (i)
  - (a) Annual Report and Accounts of the ONGC Videsh Limited (OVL), New Delhi, for the year 2019-20, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
  - (b) Statement by Government accepting the above Report.  
[Placed in Library. See No. LT-3436/17/2021]
- (ii)
  - (a) Annual Report and Accounts of the Indian Strategic Petroleum Reserves Limited (ISPRL), New Delhi, for the year 2019-20, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
  - (b) Statement by Government accepting the above Report.  
[Placed in Library. See No. LT-3432/17/2021]
- (iii)
  - (a) Annual Report and Accounts of the Bharat Petro Resources Limited (BPRL), Mumbai, Maharashtra, for the year 2019-20, together with the Auditor's Report on the Accounts and the comments of the

Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

(iv) (a) Annual Report and Accounts of the Bharat Petroleum Corporation Limited (BPCL), Mumbai, for the year 2019-20, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. For (iii) and (iv) See No. LT-3434/17/2021]

(v) (a) Annual Report and Accounts of the Indian Oil Corporation Limited (IOCL), Mumbai, for the year 2019-20, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-3433/17/2021]

II. A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 20 of the Oil Industry (Development) Act, 1974:—

(a) Annual Report and Accounts of the Oil Industry Development Board (OIDB), New Delhi, for the year 2019-20, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Board.

[Placed in Library. See No. LT-3440/17/2021]

III. (1) A copy each (in English and Hindi) of the following papers, under sub-section (2) of Section 41 of the Petroleum and Natural Gas Regulatory Board Act, 2006:—

(a) Annual Report and Accounts of the Petroleum and Natural Gas Regulatory Board (PNGRB), New Delhi, for the year 2019-20, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Board.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (a) above.

[Placed in Library. See No. LT-3439/17/2021]